RAJYA SABHA

Formula-1 Car racing

896. DR. VIJAY MALLYA:

SHRI RAJEEV SHUKLA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government propose to organize "Formula-1" car racing in the country; in view of the growing worldwide popularity;

(b) whether Government of Andhra Pradesh who had indicated an interest in the matter decided otherwise;

(c) whether other States such as Karnataka and Maharashtra had indicated their interest in this sports event; and

(d) if so, whether Government has drawn up policy in this regard considering the fact that many countries organize and sponsor "Formula-1" racing, in view of its public popularity?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) The Government has not received any formal proposal from the Federation of Motor Sports Clubs of India for organization of "Formula-1" car racing in the country;

(b) The Federation of Motor Sports Clubs of India have informed that the Government of Andhra Pradesh do not wish to pursue the plans to bring "Formula-1" car racing to the State. However, Government of India have no official information from the State Government in this regard.

(c) No intimation has been received by the Government of India from the State Governments of Karnataka and Maharashtra about their interest in organizing "Formula-1" car racing in their respective States.

(d) No Sir, in view of above facts.

Copenhagen Declaration

897. SHRI EKANATH K. THAKUR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that India is yet to sign the Copenhagen Declaration, a globally accepted document that recognises the World Anti-Doping Agency's (WADA's) code;

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